

12.20 hrs.

PAPERS LAID ON THE TABLE

Notifications under Monopolies and Restrictive Trade Practices Act 1969.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGAN NATH KAUSHAL) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969 :

- (1) The Monopolies and Restrictive Trade Practices Commission Recruitment and Conditions of Services of Registrar, Joint Registrar, Deputy Registrar and Assistant Registrar of Restrictive Trade (Agreements) Amendment Rules, 1983 published in Notification No. G.S.R. 221 in Gazette of India dated the 19th March, 1983.
- (2) The Monopolies and Restrictive Trade Practices Commission (Recruitment of Members of Staff Amendment) Rules, 1983 published in Notification No. G.S.R. 225 in Gazette of India dated the 19th March, 1983.

[Placed in Library. See No. LT-6271]

83] .

*Drugs (Prices Control) (Fifth Amendment) Order, 1983.*

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : I beg to lay on the Table a copy of the Drugs Prices Control (Fifth Amendment) Order, 1983 (Hindi and English versions) (published in Notification No. S.O. 226 (E) in Gazette of India dated the 26th March, 1983, under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library, See No. LT. 6272/83]

Reviews on and Annual Reports of Coal India Ltd. Calcutta for 1981-82 and Singreni Collieries Company Ltd. Khammam (Andhra Pradesh) for 1981-82.

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) :

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) (i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1981-82.
- (ii) Annual Report of the Coal India Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6273/83.]

- (2) (i) Review by the Government on the working of the Singreni Collieries Company Limited, Khammam (Andhra Pradesh) for the year 1981-82.

- (ii) Annual Report of the Singreni Collieries Company Limited, Khammam (Andhra Pradesh) for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6274/83].

Detailed Demands for Grants of Ministry of Home Affairs for 1983-84.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : I beg to lay on the Table a copy of the Detailed Demands